

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 613  
IB-1083/PB/2019

**IN THE MATTER OF:**  
**Bank of India**

... PETITIONER

**Vs.**

**M/s. Prominent Metal Pvt. Ltd.**

...RESPONDENT

**Section**  
**U/s 7 of IBC, 2016**

**Order delivered on 16.02.2024**  
**(Hearing through VC & Physical Mode)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor** :  
**For the Liquidator**

:Mr. Abhishek Anand, Ms.  
Supriyo Banerjee, Ms. Sajal Jain  
:Mr. M.P Sahay, Ms. Awanitika,  
Ms. Sachin Kharb And Ms. Tushar  
Sharma for R-5 in I.A NO. 3217  
OF 2020.

**For the Respondent/Corporate Debtor**

**ORDER**

**IA/3217/2020**

Pleadings are complete. List the matter for arguments on **13.03.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**